

Mr. Speaker: I have called the next question.

National Council of Study and Research in Community Development and Panchayati Raj

***182. Shri Shree Narayan Das:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the important subjects discussed at the meeting of the National Council of Study and Research in Community Development and Panchayati Raj held in the first week of July; and

(b) the decisions taken by Government on the recommendations made at the meeting?

The Deputy Minister of C. D. Panchayati Raj & Cooperation (Shri B. S. Murthy): (a) & (b). A statement showing the important subjects discussed at the first meeting of the National Council held on 3rd July, 1962, and the action taken/proposed to be taken on the recommendations by the Government is laid on the Table of the House. [See Appendix I, annexure No. 50].

Shri Shree Narayan Das: From the statement it is seen that the Government have accepted the recommendation with regard to the formation of a standing committee. I would like to know what the precise function and scope of this committee are.

Shri B. S. Murthy: The standing committee will process all important items before they are placed before the National Council.

सेठ अचल सिंह : जिनमें राज्यों पंचायती राज लागू हुआ है, वहां क्या वह कामयाब हो रहा है ?

Shri B. S. Murthy: I would like the hon. Member to tell us.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Narmada Valley Authority

***173. Shri Hari Vishnu Kamath:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government propose to constitute the Narmada Valley Authority or Corporation; and

(b) if so, the tentative plan or outline thereof?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). The Government of India have appointed an Officer on Special Duty to work out details of the scheme—the character of the Authority, its powers and functions, financial arrangements and mode of functioning. His report is expected in September, 1962. Further action in the matter will be considered thereafter.

गाड़ियों का देर से चलना

*१८३. { श्री प्रकाशवीर शास्त्री :
श्री भावगत झा आज़ाद :
श्री भक्त दर्शन :
श्री सुबोध हंसदा :
श्री स० चं० सामन्त :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलों के देर से चलने सम्बन्धी प्रश्न पर कोई निणय कर लिया गया है ;

(ख) यदि हां, तो उस की रूपरेखा क्या है और कब से उस निर्णय को कार्यान्वित किया जायेगा ; और

(ग) क्या सरकार ने यह भी जानने का यत्न किया है कि गाड़ियों के देर से चलने के क्या कारण हैं, और यदि हां, तो उन्हें दूर करने का क्या प्रयास किया गया ?